NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/658/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PREMIER STEEL COMPLEX PVT LTD

NAME OF THE RESPONDENT(S)

: VIBGYOR AUTOMOTIVE PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.V. REMACHENDRA MINITY
LOAD BY
V. RAMAKINGHOAN

Come for Regards

ORDER

No representation for the petitioner. Counsel for the respondent is present, filed counter and submitted that the application is not maintainable as there is non compliance of Section 9 (3) (b) & (c) of the I&B Code, 2016. The matter is adjourned for the presence of the petitioner. Put up on 09.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM